

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. MA 3423/2019 IA 1267/2020- 60(5) IA 1265/2020 IA 850/2022
IA 871/2022 IA 3044/2022 In C.P. (IB)/4524(MB)2018

CORAM:

SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

NAME OF THE PARTIES: Anjan Bhattacharya

V/s

**Omkara Assets Reconstruction Private
Limited**

IA 1267/2020 Ravindra Chaturvedi - RP

V/s

Prism Informatics Ltd & Ors

IA 3044/2022 Anjan Bhattacharya

IA 1265/2020 Ravindra Chaturvedi- RP/Applicant

V/s.

Prism Informatics Limited & Ors

IN THE MATTER OF

Suraksha Realty Ltd.

V/s

Idhasoft Limited

APPEARANCE :

FOR RESPONDENT NO. 1 IN IA NO. 871/2022: Ms. Maithili Prabhu

**Section: 7 of Insolvency and Bankruptcy Code, 2016 & Regulation
44(2), Liquidation process Regulation, 2016 Sec 43(1) r/w
Sec 44(1), Application under any other provisions- IBC**

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **03.01.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

30.11.2022
Sushil

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)